## No.40-3/2020-DM-I (A) Government of India Ministry of Home Affairs

North Block, New Delhi-110001 Dated 29<sup>th</sup> April, 2020

## ORDER

In continuation of Ministry of Home Affairs's Orders No.40-3/2020-DM-I(A) dated 15<sup>th</sup> April, 2020, 16<sup>th</sup> April, 2020, 19<sup>th</sup> April 2020, 21<sup>st</sup> April 2020 and 24<sup>th</sup> April 2020 and in exercise of the powers, conferred under Section 10(2)(I) of the Disaster Management Act, the undersigned, in his capacity as Chairperson, National Executive Committee, hereby orders to *include* the following in the consolidated revised guidelines for strict implementation by Ministries /Departments of Government of India, State/Union Territory Governments and State /Union Territory Authorities:

## Sub-clause (iv) under Clause 17 on Movement of persons:

- iv. Due to lockdown, migrant workers, pilgrims, tourists, students and other persons are stranded at different places. They would be allowed to move as under:
  - a. All States/ UTs should designate nodal authorities and develop standard protocols for receiving and sending such stranded persons. The nodal authorities shall also register the stranded persons within their States/ UTs.
  - b. In case a group of stranded persons wish to move between one State/ UT and another State/ UT, the sending and receiving States may consult each other and mutually agree to the movement by road.
  - c. The moving person (s) would be screened and those found asymptomatic would be allowed to proceed.
  - d. Buses shall be used for transport of groups of persons. The buses will be sanitized and shall follow safe social distancing norms in seating.
  - e. The States/ UTs falling on the transit route will allow the passage of such persons to the receiving State/ UT.
  - f. On arrival at their destination, such person(s) would be assessed by the local health authorities, and kept in home quarantine, unless the assessment requires keeping the person(s) in institutional quarantine. They would be kept under watch with periodic health check-ups. For this



purpose, such persons may be encouraged to use *Aarogya Setu* app through which their health status can be monitored and tracked.

The guidelines of the Ministry of Health and Family Welfare (MoHFW) on Home Quarantine, dated 11.03.2020 may be referred to in this regard, which are available at (<a href="https://www.mohfw.qov.in/pdf/Guidelinesforhomequarantine.">https://www.mohfw.qov.in/pdf/Guidelinesforhomequarantine.</a> pdf )

Home Secretary

## To: (As per list attached)

- 1. The Secretaries of Ministries /Departments of Government of India
- 2. The Chief Secretaries/Administrators of States/Union Territories Copy to:
- i) All members of the National Executive Committee.
- ii) Member Secretary, National Disaster Management Authority.